

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.08.2021

ORDER NO. 99 of 2021

Hon'ble President is pleased to partially modify the roster order no. 80 of 2021 for **CESTAT, New Delhi** from **23.08.2021** to **03.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 16.08.2021 to 20.08.2021	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 23.08.2021 to 27.08.2021	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 31.08.2021 to 03.09.2021	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

- Whenever Hon'ble President/Mr. Anil Choudhary, Member (Judicial) is on leave/tour/chamber work, Ms. Rachna Gupta, Member (Judicial) will sit in the Division Bench.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar